

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.752
TO BE ANSWERED ON THE 7TH FEBRUARY, 2018

DELAY IN CONSTRUCTION WORK

752. SHRI JUGAL KISHORE:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has received any complaint pertaining to delay in execution of construction work being undertaken by Border Road Organisation in Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) whether the Government has fixed the responsibility of any officer of Border Road Organisation in this regard; and
- (d) if so, the details thereof and the action taken / being taken against the officers responsible in this regard?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (d): No, Madam. However, certain delays in execution of road projects have occurred mainly due to the following reasons:-

- (i) Delay in Forest / Wildlife clearance.
- (ii) Hard rock stretches.
- (iii) Limited working season
- (iv) Difficulties in availability of construction material.
- (v) Delay in land acquisition.

Nobody could be blamed for the delay due to the above reasons. However, compensation for the delay from contractors is levied as per the provision of Contract wherever applicable.
